

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject: Jammu and Kashmir Ministerial Staff and other Staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2016.

NOTIFICATION

No. 06 of 2025/RG/NG-441(I) Dated: 02-01-2025

In exercise of the powers conferred by Section 30 of the Jammu and Kashmir State Civil Courts Act, Svt. 1977, High Court of Jammu & Kashmir and Ladakh, hereby amends the *Jammu & Kashmir Ministerial Staff and other Staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules 2016*, as amended from time to time, in the following manner:

“In the Column-7 of Entry No. (18) of Schedule-B of the Jammu and Kashmir Ministerial Staff and other Staff of Subordinate Courts (Recruitment and Conditions of Service) Rules, 2016 as amended from time to time, existing mode of recruitment, is re-casted as under:

“(1) 75% by direct recruitment

(2) 25% by selection from amongst Graduate Process Servers having experience of (02) two years.”

By order.


(Shahzad Azeem)
Registrar General

No: 440-454 of 2025/RG/NG Dated 02-01-2025

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu. This is in reference to his communication No. 1664/PSY-13 dated 11-12-2024
2. Secretary to Hon'ble Mr. Justice _____
.... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Jammu
5. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu
6. Director J&K Judicial Academy, Janipur, Jammu
7. Registrar Judicial, High Court Wing, Jammu/Srinagar
8. Registrar Computers (IT), High Court of J&K, Jammu
9. Registrar Recruitment, High Court Main Wing, Jammu
10. Director Finance, High Court Main Wing, Jammu
....for information.
11. CPC, e-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court of J&K.
12. Manager, Government Press, Jammu for publication of the same in the next Government Gazette.
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.


Registrar General